

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. NO. 19/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Sumer Mal Jain & Ors. -Versus- Dhanashree Electronics Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv.

SAMIK CHAKRABORTY, Adv.

NEHA SOMANI, PCS

R1, R2, R9,
R24

Somani
24/10/2017

Amita Basu, Adv.
Nisha Podder
PCS.

Petitioners

ORDER

[Signature]
24.10.17.

Ld. Counsel for the petitioners and the respondents are present.

List on 07/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)